

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-101
IB-195/ND/2024

IN THE MATTER OF:

Smriti Bhatia and Ors.

....Applicant

Vs.

Bird Airport Hotel Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Swapnil Gupta, Mr. Vaibhav Mendiratta,
Mr. Abhinav Mishra, Advs.

For the Respondent : Mr. karan Gupta, Ms. Varsha Sethi Suneja, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of Petitioner is present. Ld. Counsel on behalf of Respondent appears on the basis of advance notice. List the matter on **29.04.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)